

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 08.01.2018


ORDER NO. 03 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide order no. **179 of 2017 for CESTAT Delhi** to the extent indicated below :-

On 9.1.2018 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM applications:

C/ROM/50950-50952/2017-CUS(DB)

By Order


8/1/18
(A.Mohan Kumar)
Registrar

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8/1/18
Dy. Registrar